GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1336
ANSWERED ON:17.08.2012
DELIVERY OF AIRCRAFT BY BOEING TO AI
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there has been an inordinate delay by Boeing Company for delivery of Dreamliner aircrafts to Air India;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Air India proposes to claim compensation for delay in the delivery of aircrafts; and
- (d) if so, the amount of compensation worked out by Air India along with the action taken/proposed to be taken by the Government for the delay?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a) and (b): Yes, Madam. The delivery of 27 B787, which were due for delivery from September, 2008 to October, 2011, was delayed by Boeing due to production/design problems and various other reasons.
- (c) and (d): Yes, Madam. Because of confidentiality Clause in the Purchase Agreement signed between Air India and Boeing, the quantum of compensation cannot be disclosed.